

ITEM NO.3 Court No.1 (Video Conferencing) SECTION II-C
S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

IA No.48554/2020 in Criminal Appeal No(s).1642/2018

SAJJAN KUMAR Appellant(s)

VERSUS

STATE THROUGH CENTRAL BUREAU OF INVESTIGATION, Respondent(s)

(ONLY I.A. NO. 48554/2020 IN CRL.A. NO. 1642/2018 TO BE LISTED)

(For IA No. 48554/2020 - GRANT OF BAIL)

Date : 04-09-2020 The application was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE A.S. BOPANNA
HON'BLE MR. JUSTICE V. RAMASUBRAMANIAN

For Appellant(s) Mr. Vikas Singh, Sr. Adv.
Mr. Ajay Marwah, AOR*

For Respondent(s)/ Applicant(s) Mr. Tushar Mehta, SG
Mr. Vikramjit Banerjee, ASG
Mr. Shraddha Deshmukh Adv.
Ms. Suhashini Sen, Adv.
Mr. Arvind Kumar Sharma, AOR

Mr. Nishesh Sharma, AOR*

Mr. Harvinder Chowdhury, AOR
Mr. Sahitya Singh, Adv.
Mr. Mukesh kumar, Adv.

Mr. Abinash Kumar Mishra, AOR*

Mr. H.S. Phoolka, Sr. Adv.
Mr. Jagjit Singh Chhabra, Adv.
Mr. Saksham Maheshwari, Adv.
Mr. Jagjit Singh Chhabra, AOR

UPON hearing the counsel the Court made the following
O R D E R

Heard.

The instant interlocutory application being IA No.48554/2020 for grant of bail is dismissed.

(SANJAY KUMAR-II)
ASTT. REGISTRAR-cum-PS

(INDU KUMARI POKHRIYAL)
ASSISTANT REGISTRAR

**Appearance slips not submitted by the counsel*